

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:192
ANSWERED ON:14.12.2004
VIOLATION OF NORMS BY PVT. POWER COMPANIES
Gangwar Shri Santosh Kumar;Pradhan Shri Dharmendra

Will the Minister of POWER be pleased to state:

- (a) whether many private sector companies which have applied for licence for power generation in the country, during the last two years;
- (b) if so, the number out of them to which the government issued licence along with their names, areas and other details;
- (c) whether these private companies are violating the norms prescribed by the Government;
- (d) if so, the details thereof; and
- (e) the details of action taken by the Government in this regard?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 192 TO BE ANSWERED IN THE LOK SABHA ON 14.12.2004 REGARDING VIOLATION OF NORMS BY PVT. POWER COMPANIES.

(a) & (b) : Under the Electricity Act, 2003, no licence is required for the setting up of a Power Generating Plant. Further, even the requirement of the Techno- Economic Clearance (TEC) by Central Electricity Authority (CEA) has been dispensed with for all thermal generating plants. However, for setting up Hydro- electric generation plant the concurrence of CEA is required as per Section 8 of the Electricity Act, 2003.

TEC for the following three Hydro power projects in private sector was given by CEA in the last two financial years i.e. 2002-03, 2003-04 and including the current financial year, 2004-05 (Upto 30th November, 2004) :-

Sl. No.	Name of the Project/State	Capacity (MW)	Estimated Completion	Promoter	Date TEC accorded
1.	Allain Duhangan, Himachal Pradesh	2x96=192	922.355	M/s. Rajasthan Spinning & Weaving Mills Ltd.	20.08.2002
2.	Jalaput Dam Toe, Orissa/Andhra Pradesh	3x6=18	69.68	M/s. Orissa Power Consortium Ltd.	31.01.2003
3.	Karcham Wangtoo, Himachal Pradesh	4x250=1000	5909.59	M/s. Jaypee Karcham Hydel Power Corpn. Ltd.	31.03.2003

Total 1210

Presently no proposal from any Private Sector Company is pending with Central Electricity Authority.

(c) : As per information available, no such violation has been reported so far.

(d) & (e) : Do not arise.